

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4263

ANSWERED ON:20.04.2000

ENQUIRY REPORT ON ESCALATOR INCIDENT AT IGIA

AKHILESH YADAV;C. KRISHNAN;GADDE RAMAMOCHAN;M.V.V.S MURTHI;SHIVAJI MANE

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) whether Committee inquiring the escalator incident at Indira Gandhi International Airport has submitted its final report to the Government;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard on the basis of interim and final report of the Inquiry Committee?

**Answer**

THE MINISTER OF CIVIL AVIATION

(SHRI SHARAD YADAV)

(a): No, Sir. The time for submission of final report has been extended to June 30, 2000 in view of enhanced scope of work which includes looking into security aspect also.

(b): Does not arise.

(c): Interim report of the Committee submitted on 7.2.2000 has been accepted by the Government. A group under the Chairmanship of Member (Planning), Airports Authority of India (AAI) has been constituted to implement the recommendations of the Committee in a time bound manner. AAI have already taken following steps to prevent recurrence of such incidents in future:-

(i) the escalators and other such equipments are being upgraded.

(ii) instructions for use of there equipments have been displayed prominently for benefit of users; and

(iii) the staff of all the agencies at the airport have been imparted familiarisation training for use of the equipments and for dealing with any unforeseen situation.